

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3802
TO BE ANSWERED ON 19th MARCH, 2018

ESTABLISHMENT OF TURMERIC BOARD

3802. SHRI PASUNOORI DAYAKAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Telangana or any other State Government requesting for establishment of Turmeric Board; and
- (b) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a)&(b): Yes Madam. Central Government has received proposal from the State Government of Telangana requesting for establishment of Turmeric Board, which has been examined. The mandate for production, research and marketing of spices is vested with the Union Ministry of Agriculture and Farmers Welfare which implements several programmes for the production and development of spices, including turmeric, under the Mission for Integrated Development of Horticulture (MIDH). Export promotion and quality control of spices are carried out by the Spices Board. On the request of the State Government of Telangana, it has been decided to open a Special Cell for Turmeric at Telangana for providing focused boost to turmeric export.

Besides, Central Government has also set up Eleven Spice Development Agencies (SDAs) in the major spice growing States, including Telangana (headquartered at Warangal for turmeric) for coordinating with the State / Central Agencies implementing the various programmes for research, production, marketing, quality improvement and export of spices.
